

IN THE NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD

ITEM No. 1
C.P.(IB)/23(MP)2021

Order under Section 10 IBC

IN THE MATTER OF:

Hindustan Tankers Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..18/08/2021

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Mr. Virendra Kumar Gupta, Hon'ble Member(T)

PRESENT:

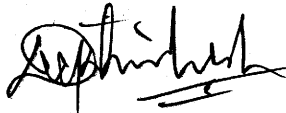
For the Applicant : Mr. V. N. Dubey, Advocate
For the Respondent :

ORDER

This application is filed by the Corporate Applicant under Section 10 of the Code.
Notice be issue to the Creditors and Department of Income Tax.
List the matter on 03.11.2021.


VIRENDRA KUMAR GUPTA
MEMBER (TECHNICAL)

vc


DR. DEEPTI MUKESH
MEMBER (JUDICIAL)